

RAJYA SABHA

*The 5th September, 1970/the 14th Bhadrap
1892 (Saka)*

The house met at eleven of the clock,
MR. CHAIRMAN in the Chair.

PAPERS LAID ON THE TABLE

- I. ANNUAL REPORT AND ACCOUNTS (1968-69) OF THE OIL AND NATURAL GAS COMMISSION AND RELATED PAPERS
- II. ANNUAL REPORT AND ACCOUNTS (1968) OF THE HYDROCARBONS INDIA PRIVATE LIMITED NEW DELHI AND RELATED PAPERS.

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : Sir, I beg to lay on the Table a copy each of the following papers :-

(i) Ninth Annual Report and Accounts of the Oil and Natural Gas Commission for the year 1968-69, together with the Audit Report thereon, under sub-section (3) of section 23 read with sub-section (4) of section 22 of the Oil and Natural Gas Commission Act, 1959.

(ii) Fourth Annual Report and Accounts of the Hydrocarbons India Private Limited, New Delhi, for the year 1968, together with the Auditors' Report on the Accounts.

(iii) Review by Government on the working of the companies mentioned at (i) and (ii) above.

[Placed in Library. See No. LT-4103/70 for (i) to (iii):

ANNUAL REPORT AND ACCOUNTS (FOR THE YEAR ENDED THE 30TH JUNE, 1969) OF THE AGRICULTURAL REFINANCE CORPORATION BOMBAY, AND RELATED PAPER (HINDI VERSION).

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : Sir, I beg to lay on Table, under sub-section (2) of section 32 of the Agricultural Refinance Corporation Act, 1963, a copy of the Hindi Version of the Sixth Annual Report and Accounts of the Agricultural Refinance Corporation, Bombay for the year ended the 30th June, 1969, together with the Auditors' Report on the Accounts. [Placed in Library. See No. LT-4161/70]

REFERENCE TO FLOOD AND DROUGHT SITUATION IN BIHAR

श्री जगदम्बी प्रसाद यादव (बिहार) : माननीय मन्त्रापति महोदय, मैं आपके द्वारा भारत सरकार का ध्यान बिहार में बाढ़ और अकाल की ओर आकषित कराना चाहता हूँ। श्रीमन्, 1967 में बिहार में भयंकर अकाल पड़ा था जो जन विद्रोह है और उसके बाद 1970 में अकाल पड़ने जा रहा है। सरकार ने स्वीकार किया है कि 9½ लाख एकड़ भूमि पर फसल वगैरह हो चुकी है और 36 हजार वर्ग मील का एरिया बाढ़ में एफेक्टेड है और जो बचा हुआ क्षेत्र है वहा पर भी सूखे की स्थिति पैदा हो गई है। जिन क्षेत्रों में 25 प्रतिशत वर्षा हुई वह भी सूख रहे हैं। इस तरह से बिहार में बाढ़ और सूखे की स्थिति की वजह से अकाल की स्थिति बहुत ही भयंकर हो चुकी है। अगर सरकार इस सबबबसे पहले से ही ध्यान नहीं देगी तो हो सकता है कि वहा की जनता को भीषण अकाल का सामना करना पड़े। मैं सरकार से यह निवेदन करना चाहता हूँ कि वह यह न सोचे कि जब विनाश की लीला अपना नाडव नृत्य कर लेगी तब सरकार ध्यान देगी, तो यह वहा की जनता के लिए उचित बात नहीं होगी।

केन्द्र की सरकार कहती है कि इस काम की जिम्मेदारी प्रदेश सरकार की है। मैं सरकार से यह निवेदन करना चाहता हूँ कि जहाँ तक प्रदेश सरकार की जिम्मे-